

Through FAX

(J.H.C.Sch. 1-7)

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From :

**Anil Kumar Choudhary,**

Registrar General,  
High Court of Jharkhand,  
Ranchi.

To

File No. XXII6(A)/NJA/1/13-14/Apptt

Letter No. /Apptt.

Dated: August, 2014

1. Sri Anant Vijay Singh, Principal District & Sessions Judge, Jamshedpur,
2. Sri Rajiv Ranjan, Civil Judge (Sr. Division), Ranchi,
3. Sri Om Prakash, Civil Judge (Sr. Division), Dhanbad,
4. Sri Janardan Singh, Civil Judge (Sr. Division), Dhanbad,
5. Sri Gopal Pandey, the then SDJM, Latehar, presently Civil Judge (Sr. Division), Deoghar (UOT),
6. Sri Dhananjay Kumar, Civil Judge (Sr. Division), Dhanbad,
7. Sri Abdul Naseer, Civil Judge (Sr. Division), Hazaribagh,
8. Smt. Shweta Kumari No. 1, Civil Judge (Sr. Division), Ranchi,
9. Sri Sanjay Kumar No. 2, the then SDJM, Porahat presently Civil Judge (Sr. Division), Chaibasa (UOT),
10. Sri Sujit Kumar Singh, Civil Judge (Sr. Division), Saraikela,
11. Sri Rajni Kant Pathak, Civil Judge (Sr. Division), Ranchi,
12. Smt. Sanjeeta Srivastava, Civil Judge (Sr. Division), Giridih,
13. Sri Pawan Kumar, Civil Judge (Sr. Division), Jamshedpur,
14. Sri Manoj Chandra Jha, the then Rly. J.M., Sahebganj, presently Civil Judge (Sr. Division), Ghatshila (UOT),
15. Sri Surya Bhushan Ojha, Civil Judge (Sr. Division), Ranchi,
16. Sri Shatrunjay Kumar Singh, the then SDJM, Giridih presently Civil Judge (Sr. Division), Dumka (UOT),
17. Sri Dharmendra Kumar Singh, Civil Judge (Sr. Division), Hazaribagh,
18. Sri Amit Shekhar, Civil Judge (Sr. Division), Bokaro,
19. Sri Yashwant Prakash, Civil Judge (Sr. Division), Gumla,
20. Sri Santosh Kumar No. 2, Civil Judge (Sr. Division), Chatra,
21. Sri Srish Dutta Tripathi, Civil Judge (Sr. Division), Ranchi.

**Sub.: Nomination for attending the Regional Judicial Conference (East Zone- 1) scheduled to be held from 29<sup>th</sup> to 31<sup>st</sup> August, 2014 at Cuttack.**

Sir,

I am directed to inform that the Court have been pleased to nominate you for attending the **Regional Judicial Conference on “Strengthening Justice Delivery System : Tools and Techniques” (East Zone-1) ( Course No. P-828)** scheduled to be organized by the National Judicial Academy India, Bhopal under the auspices of Hon'ble Orissa High Court at **Cuttack** from 29<sup>th</sup> to 31<sup>st</sup> August, 2014 and to request you to keep your laptop with you during the training period. The copy of Tentative Programme Schedule as provided by the Director, National Judicial Academy India, Bhopal for the said Conference is enclosed herewith for ready reference.

This is for your kind information and needful.

Encl.: As above (01 sheet)

Yours faithfully,

Sd/- A.K. Choudhary  
Registrar General

Memo No. 9525 - 9543 /Apptt. dated Ranchi the 08.08.14

Copy forwarded to the Principal Judicial Commissioner, Ranchi / the Principal District & Sessions Judges, Dhanbad / Latehar / Deoghar / Hazaribagh / Chaibasa / Saraikela / Giridih / Jamshedpur / Sahebganj / Dumka / Bokaro / Gumla / Chatra / the Registrar General, Orissa High Court, Cuttack / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, J.H.C., Ranchi for their information / the Deputy Registrar (Protocol), J.H.C. Ranchi for up-loading the letter on the Court's Website / the Director, National Judicial Academy India, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal-462044 (M.P.) for information & needful with reference to his letter No. NJA/Dir./P-828/2014/2231 dated 25.07.2014

  
Registrar General